



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
13	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
14	WITH ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
15	WP(C)/7550/2023	UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
16	WA/285/2024	M/S RAMA K GUPTA AND COMPANY Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
17	WA/354/2024 CAVT. NO.10012/024,	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
18	WITH WA/27/2025	THE STATE OF ASSAM AND 3 ORS. Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS	MITHUMONI KATAKY	FOR CAVEATOR

19 [WA/364/2024](#)

M/S MEGHA ELECTRICALS
Versus
THE STATE OF ASSAM AND 9 ORS.

MR. N N B CHOUDHURY
MR. A A BARMAN
MR. D SUTRADHAR

GA, ASSAM
MR. R DUBEY(R-10)
MS. A B KAYASTHA(R-10)
MR. A N I HUSSAIN (R-10)
MS N B KAYASTHA(R-10)
SC, PWD

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

20 [WA/29/2024](#)

CAVT. NO.13272/023,
PART-HEARD, FIXED

ASSAM GRAMIN VIKASH BANK AND 3
ORS.
Versus
RAMKRISHNA SARMA

MR. A DHANUKA

MR. D DAS SR. ADV
MR. R B PHOOKAN
MS U SHARMA
MS S SHARMA
MR P R SARMA
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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18)	MR. S SHARMA	03-03-2025	To	04-03-2025
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28)	MR. B J GHOSH	04-03-2025	To	10-03-2025



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[For Tuesday,4th March 2025]

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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
8	PIL/53/2023 B/O, WITH ENVELOPE (GREEN BENCH)	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	MR. A CHOUDHURY (r-8) GA, ASSAM MR P C GOSWAMI (r-8) MR S ISLAM (r-8) MR A K RAI(R-(R-9, 10) MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) MR B YADAV R-9, 10) MS RICHA JHA (R-9, 10) SC, FOREST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
47	Bail Appln./576/2025 (CONNECTED WITH ITEM NO. 7 IN THE DAILY CAUSE LIST), FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
48	Bail Appln./630/2025 B/O	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	S. TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./25/2025 WITH CASE RECORD (SCANNED COPY), B/O	KUSHESWAR BARUAH @ BUBUL BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
BAIL HEARING				
50	AB/209/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O	RUMA CHAKRABARTY Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
51	AB/335/2025 WITH OFFICE NOTE, FIXED	AKABBAR ALI Versus THE STATE OF ASSAM ORS	MR S BORTHAKUR MR. J ABBAS I HOQUE MS. H G DAS	PP, ASSAM
52	AB/407/2025 BY SLIP	KALU RAM SAINI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
ORDERS				
53	Bail Appln./100/2025 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), BY SLIP	MAMUNUR RASHID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
54	AB/173/2025 BY SLIP	RANA BARUAH Versus THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM
55	WITH Bail Appln./542/2025	SRI DHEERAJ KUMAR VALMIKI Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/1126/2025 FIXED	SMTI LUCKY SAIKIA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	SC, ELEM. EDU GA, ASSAM
55	WP(C)/1200/2025 B/O	SMTI PRATIMA CHETIA Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/1216/2025 B/O	DR MILANJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/1059/2025 BY SLIP	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
35	WP(C)/6555/2024 B/O, WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	WA/74/2025 CAVT. NO.02202025,1178000021920/25,N B/O, WITH OFFICE NOTE	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. S P SHARMA K AHMED	MR. I CHOWDHURY SR ADV MR T DAS SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/623/2025 in WA/74/2025	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. S P SHARMA K AHMED	MR. I CHOWDHURY SR ADV MR T DAS SC, PWD FOR CAVEATOR

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10)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
11)	MR. R BORA	26-02-2025	To	15-03-2025
12)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
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26)	MR. S SHARMA	05-03-2025	To	06-03-2025
27)	MR. S P ROY	05-03-2025	To	05-03-2025
28)	MR. B J GHOSH	04-03-2025	To	10-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**THE SPECIAL DIVISION BENCH AND THE SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.K. KALITA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/116/2019 8 Y 11 M 10 D : (AT 10:30 AM)	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/2940/2021 WITH REV. PET 103/21 (D/O), FIXED	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA MR R SINGHA MS S PATOWARY SC, HEALTH AND F W
10	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	MR R SINGHA MS S PATOWARY SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
22	WP(C)/5347/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
23	WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
24	WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
25	WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
26	WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
27	WP(C)/751/2025 WP(C) 5067/2022 (D/O), FIXED	SRI KISHORE MALAKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	GA, ASSAM SC, PWD

TO BE SPOKEN TO

28	WP(C)/7101/2017 BY SLIP	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
	WITH WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
	WITH WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
	WITH WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
	WITH WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 04/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Crl.Rev.P./175/2020 B/O	ANOWAR HUSSAIN @ ANOWARUDDIN HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
MOTION (BA)				
61	Bail.Appln./619/2025 B/O	NAIF ALI @ MUSTABA ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A I ALI H KULI	PP, ASSAM
62	Bail.Appln./628/2025 B/O	JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
63	Crl.Pet./187/2025 FIXED	SRI PANKAJ BORGHAIN Versus THE STATE OF ASSAM AND ANR.	MR H P GUWALA MR. A BORO	PP, ASSAM
64	AB/520/2025 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

14	I.A.(Civil)/420/2025 FIXED in Intest.Cas./1/2025	MANJULA HIRA Versus MONI HIRA ALIAS MANIPURI HIRA AND 8 ORS	RANJU R S BARUAH MS A HUSSAIN S AHMED	
	WITH Intest.Cas./1/2025	MANJULA HIRA Versus MONI HIRA @ MANIPURI HIRA AND 8 ORS	DR. U BARUAH RANJU R S BARUAH MS A HUSSAIN S AHMED	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	Crl.A./50/2011 PART-HEARD, OFFICE NOTE, LCR 1 BUNDLE, P.B.-2, FIXED	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
HEARING				
19	MACApp./77/2022 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MR. S BARUAH MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR
20	MACApp./309/2022 WITH LCR, FIXED WITH I.A.(Civil)/1622/2022 in MACApp./309/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS. SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
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28)	MR. B J GHOSH	04-03-2025	To	10-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	WP(C)/224/2025 B/O	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	W.P.(Cri.)/38/2022 B/O	S RAGU Versus THE STATE OF ASSAM AND 5 ORS	S BORGHAIN MS. B DEVI MR. N HASAN MR BAPLU CHAKMA	MR. P DAS (R-5) MR R CHAKRAVORTY, (R-6) S RABHA (R-6) MR. D J NATH (R-6) PP, ASSAM
MOTION				
47	Crl.Rev.P./66/2025 FIXED	RAHUL JOSHI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
48	AB/486/2025 FIXED	NIKSHAY AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

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[For Tuesday,4th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I OR AT 2:00 P.M., WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
37	Review.Pet./14/2025 IN WP(C) 1164/2013 (D/O), FIXED	THE UNION OF INDIA AND 5 ORS Versus EX CT GD DHANESWAR RAY	MR H GUPTA	
	WITH			
38	Review.Pet./167/2024 IN WP(C) 1149/2013 (D/O),	THE UNION OF INDIA AND ORS Versus EX. CT/GD RUPAM KUMAR DAS,	MR H GUPTA	MR. R MAJUMDAR
	WITH			
39	Review.Pet./13/2025 IN WP(C) 1163/2013 (D/O),	THE UNION OF INDIA AND 5 ORS Versus EX CT GD BIMAL CHANDRA NATH	MR H GUPTA	
	WITH			
40	Review.Pet./16/2025 IN WP(C) 1105/2013 (D/O),	THE UNION OF INDIA AND 5 ORS Versus EX GD CT NABAJIT TALUKDAR	MR H GUPTA	
	WITH			
41	Review.Pet./21/2025 IN WP(C) 1108/2013 (D/O),	THE UNION OF INDIA AND 5 ORS Versus EX CT GD JAYDEV CHANDRA RAY	MR H GUPTA	
HEARING				
42	WP(C)/7032/2023 WITH LCR, FIXED	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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28)	MR. B J GHOSH	04-03-2025	To	10-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 4TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|-----------------------------------------------------------|---------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| 1. ELECTION PET. 10/2024
(FIXED) | TABA TEDIR
VERSUS
TOKO TATUNG | KHOGEN BUI
T TORUM
PARSWAJYOTI
DAS NAIR
H RAHMAN
G ALAM | DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D |
| WITH
I.A.(C) 192/2024
IN ELECTION
10/2024 | PET. THE DEPUTY COMMISSIONER
CUM DISTRICT ELECTION
OFFICER
VERSUS
TABA TEDIR AND ANR | TETO TABA
D CHADA | TAR TORUM |
| WITH
I.A.(C) 241/2024
IN ELECTION
10/2024 | PET. TOKO TATUNG
VERSUS
TABA TEDIR | TOKGE DARIN | TAR TORUM |
| WITH
I.A.(C) 14/2025
IN ELECTION
10/2024 | PET. TOKO TATUNG
VERSUS
TABA TEDIR | DICKY PANGING | TAR TORUM |